

**Trade Test for Railway Employees  
Undergoing Refresher Courses  
Training**

\*413. SHRI VISHNU MODI: Will the Minister of RAILWAYS be pleased to state:

(a) whether railway employees detailed for refresher courses training at Zonal Railway Training College, Chandausi (Northern Railway) are subject to the test in the respective trades on completion of the refresher courses;

(b) whether originally there was no test prescribed on completion of the refresher courses at the said college; and

(c) if so, the reasons for changing this practice and bringing these employees into the ambit of trade test on completion of their courses refresher ?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Yes, Sir.

(b) Prior to October, 1983, the trainees were required to pass oral and/or practical test only to assess their performance.

(c) It was felt that the oral/practical test did not adequately ensure the objective assessment of the knowledge gained by the trainees. From the point of view of safe working of trains, it was therefore, decided to subject the trainees to a written test after completion of the training.

**Steel Project in Wardha District**

3949. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government had stayed the work on the integrated steel project undertaken by a non-resident Indian in

Wardha District;

(b) if so, the reasons therefor;

(c) the extent of work that had been completed on the project when stay orders were issued;

(d) whether Government have received representations to reconsider the stay orders; and

(e) the final decision in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI): (a) and (b). Yes, Sir. Preliminary works had been stayed because of complaints received against location of the project at Barbadi, Wardha.

(c) Since the project was still at approval stage, actual construction has not been initiated.

(d) and (e). The project has since been examined by the State and Central Governments from the environmental angle and accorded approval subject to effective implementation of the stipulated conditions.

**Upgradation of Claims Tracers, Asstt. Commercial Inspectors/Commercial Inspectors Etc**

3950. SHRI RAMESHWAR NEKHARA: Will the Minister of RAILWAYS be pleased to state:

(a) the total number of claims tracers, assistant commercial inspectors/commercial inspectors grade-wise on North Eastern Railway prior to August, 1984;

(b) whether the decision of upgradation was taken by Railways to promote those employees who were stagnating prior to 1 January, 1984;

(c) whether due to posting of 28 commercial apprentices as commercial inspectors in 1984-85 the claims tracers and other commercial inspectors were adversely affected;

(d) whether the decision taken by the Chief Commercial Superintendent, North Eastern Railway on 17 December, 1977 was not taken into consideration; and

(e) if so, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) The total number of Claims Tracers, Assistant Commercial Inspectors/Commercial Inspectors gradewise on North Eastern Railway, prior to August, 1984; were:

i) Claims Tracers in scale	Rs. 330-560	=	41
ii) Claims/Commercial Inspectors in scale	Rs. 840-1040	=	8
iii) Claims/Commercial Inspectors in scale	Rs. 700-900	=	69
iv) Claims/Commercial Inspectors in scale	Rs. 550-750	=	34
v) Claims/Commercial Inspectors in scale	Rs. 455-700	=	39
vi) Asstt. Claims/Commercial Inspectors in scale	Rs. 425-640	=	21

(b) No, Sir.

(c) to (e). Information is being collected and will be laid on the table of the Sabha.

#### **Doubling of Howrah - Tarakeshwar Line**

3951. DR. SUDHIR ROY: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are aware that the Howrah-Tarakeshwar line is in need of doubling and extension upto Aram Bahg;

(b) if so, whether Government propose to take up the project; and

(c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) to (c). Double

rail line already exists between Howrah and Kamarkundu. Survey for augmentation of line capacity on Seoraphuli-Kamarkundu-Tarakeshwar Section is in progress. No decision can be taken till the survey is completed and the report examined. There is no proposal at present for extension of rail line upto Arambagh in view of constraint of resources and heavy commitments in hand.

#### **Pensionary Benefits to Railway Employees**

3952. SHRI C. SAMBU: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that even after completion of 20 years of service in Railways there is no pensionary benefits to the employees of the Railways on their removal;

(b) if so, whether there is any proposal to consider the case of the employees for pensionary benefits before the completion of